

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 62**

Dated Guwahati, 18<sup>th</sup> May, 2023

Hon'ble the Chief Justice has been pleased to direct that any proposal relating to construction, re-construction, repair, renovation works in the Official Bungalow of Hon'ble the Chief Justice (Bungalow No-1) at M.G Road, Guwahati shall be routed through the Secretary to the Hon'ble the Chief Justice.

Further, in respect of the works mentioned above the file for issuing the completion certificates also shall be routed through the Secretary to Hon'ble the Chief Justice in addition to the Verification of this Registry.

By Order,

Sd/-Gautam Baruah  
**REGISTRAR GENERAL**

**Memo No. HC. III-07/2015/2925-2939/G Dated 18.05.2023**

**Copy to:**

1. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
12. The Court Manager, Gauhati High Court, Guwahati.
13. The A.O. (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

18/5/23